COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 88 & 247 OF 2018 IN
APPEAL NO. 19 OF 2018

Dated: 31st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gurha Thermal Power Company Ltd. & Ors. .... Appellant(s)
Vs.
Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Roohina Dua
Mr. Cheitanya Madan
Mr. Kaushik Saha

Counsel for the Respondent(s) : Mr. M. G. Ramachandran
Ms. Ranjitha Ramachandran for R-1 to 4

Mr. A.K. Sahani for RVPN

Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R-5

ORDER

List this matter on ***04.10.2018***, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr